

1/2008/Import Safety/FSSAI-Vol.II  
Food Safety and Standards Authority of India  
Ministry of Health & Family Welfare, Govt. of India  
FDA Bhavan, Kotla Road,  
New Delhi -110002

Dated: 4<sup>th</sup> February, 2011

**OFFICE ORDER**

**Subject: Notification of FSSAI's Authorised Officer for Indira Gandhi International Airport, New Delhi, CONCOR-ICD, Tuglakabad and CWC-ICD, Patparganj under Section 47(5) of FSS Act 2006 – Reg.**

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The FSSAI has already operationalized the imported food clearance process in a phased manner during August-September, 2010 through appointment of Authorized Officers in terms of section 47(5) of the FSS Act, 2006, initially at selected 5 ports viz. Chennai, Kolkata, Haldia, Mumbai and JNPT. The functions of the FSSAI's Authorized Officer inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the custom authorities.

In pursuance of section 47(5) of FSS Act, 2006 which was enabled vide notification no.1194 dated 31.07.2009, the competent authority hereby notifies **Shri D.P.Guha, Deputy Director (F&VP)** as **Authorized Officer** for the jurisdiction of **Indira Gandhi International Airport, New Delhi, CONCOR-ICD, Tuglakabad and CWC-ICD, Patparganj** for imported food clearance process with immediate effect till further orders. However, the actual process of clearance of imported food items by FSSAI's Authorized Officer will be started w. e. f. **1<sup>st</sup> March, 2011**. The address and contact details of the Authorized Officer are given below:

<p style="text-align: center;"><b>SHRI D.P. GUHA</b> <b>Authorized Officer</b> (Indira Gandhi International Airport, New Delhi, CONCOR-ICD, Tuglakabad and CWC-ICD, Patparganj)</p>
<p style="text-align: center;">Food Safety and Standards Authority of India, Ministry of Health &amp; Family Welfare, Govt. of India, 1<sup>st</sup> Floor, East Tower, NBCC Place, Bhisam Pitamah Marg, Pragati Vihar, , New Delhi-110 003 Ph: 011-24360932-33, Fax: 011-24360934-36 Mobile No: +919868739993 E-mail: aodelhi@fssai.gov.in</p>

For any matter related to imported food clearance process the above mentioned officer may be contacted.

  
(Sumita Mukherjee)  
Director  
Ph- 011- 23237442  
Fax- 011-23220994

To

1. Shri Arun Panda, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.

2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dghs@nb.nic.in
3. Chairman, Central Board of Excise and Customs, Room No. 156, Lok Nayak Bhawan, North Block, New Delhi - 110011, Ph: 011- 2309 1849, Fax: 011- 2309 2809
4. Shri. Sandeep M. Bhatnagar, Joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi. Ph- 011-23092978, Fax- 011-23093475, Email - jscus@nic.in
5. Sh. Dinesh Sharma, Joint Secretary, Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi. Ph. 011-23061837, Email- dineshsharma@nic.in
6. The Secretary (A & C), Department of Agriculture & Cooperation, Ministry of Agriculture, Krishi Bhawan, New Delhi. Ph. 011-23382651, Fax-011-23386004, Email - secy-agri@nic.in
7. The Secretary, Department of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi, Ph. -011-23382608, Fax- 011-23388006, Email- secyahd@nic.in
8. Shri V.P. Agarwal, Chairman, Airports Authority of India (AAI), Rajiv Gandhi Bhawan, Safdarjung Airport, New Delhi - 110 003 Ph : 91- 11- 24632950
9. Shri. V.K. Monga, Executive Director, Airports Authority of India, Rajiv Gandhi Bhawan, Safdarjung Airport, New Delhi-110003; Ph: 91-11-24657930; Fax: 91-11-24657929; E-Mail ID: edcargo@aai.aero
10. Shri. M.C. Thakur, Chief Commissioner Customs, ICD Tughlakabad and Pratapgunj, New Delhi-110020; Ph: 25264160(NCH) Fax: 011- 25655392,
11. Sh. Vinod Kumar Goel, Commissioner of Customs, Indira Gandhi International Airport, New Customs House, Near IGI Airport, New Delhi - 110037; Ph: 011-25652970; Fax: 011-25652547
12. Asst. Vice President, CELEBI Delhi Cargo Terminal Management India Pvt. Ltd, Cargo Terminal, IGI Airport, New Delhi 110037 - India. Tel: +91 11 2560 1000; Fax: +91 11 2560 1207
13. ICD CONCOR - Shri. Sanjay Swarup, Chief Manager, Container Corporation of India Ltd. Inland Container Depot, Tughlakabad, New Delhi-110020 Ph: 011-26367204, Fax: 011-26368085 sanjays@concorindia.com
14. Shri Sher Jagjit Singh Regional Manager, M/s Central Warehousing Corporation (CWC), Scope Minar, Core-III, 1st Floor, Laxmi Nagar Dist. Centre, Delhi-110092; Ph: 011-22444344; FAX : 011-22444375
15. Public Analyst, Combined Food & Drugs Laboratory Directorate of PFA, NCT of Delhi, A-20, Lawrence Road, Industrial Area, Delhi- 110035
16. Dr. S.K. Saxena, Director, Export Inspection Council of India, 3rd Floor, NDYMCA Cultural Centre Building, 1 Jai Singh Road, New Delhi-110001. Ph: 011-23748025, Fax: 23748186, Email: director@eicindia.org
17. President, Indian Importers Association, F-5 Hauz Khas Enclave, New Delhi-110016, India, Tel. 91 11 2656 5312, Fax 91 11 2685 8367, E mail: info@indianimportersassociation.com
18. Sh. Ratanlal, President, All India Spices Importers Exporters & Distributors Association, 6658, Gadodia Market, Khari Baoli, Delhi - 110 006; Fax: 011-26862953
19. Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandewalan Extension. DDA Shopping Complex, New Delhi-110055;
20. The Air Cargo Agents Association of India, 10, Rani Jhansi Road, New Delhi-110055
21. Shri K.R.Kishore, Food Safety Commissioner for Delhi & Director (PFA), Government of Delhi, A-20, Lawrence Road Industrial Area, Ring Road, Delhi-110 035. Tel: 011-27194858, Fax: 011-27153846, Mobile: 9871609798, E-mail: dirpfa@nic.in

**Copy to:**

1. Sr. PS to Chairperson, FSSAI
2. PS to Chief Executive Officer, FSSAI
3. Shri S.B.Dongre, Director (F&VP), FDA Bhawan, New Delhi
4. Dr. Dhir Singh, ADG (PFA), FSSAI, New Delhi.
5. Shri S.S. Ghonkrota, Director, FSSAI, New Delhi
6. Shri Asim Choudhary, Director, FSSAI, New Delhi
7. Shri K.M.Nath, Joint Director, FSSAI, NBCC Place, New Delhi.
8. Shri D.P.Guha, Authorized Officer, FSSAI, NBCC Place, New Delhi.
9. Shri Adesh Mohan, SIO, FSSAI, JMA Bhawan, N. Delhi